

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**CHENNAI BENCH**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 08.10.2021 (FRIDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**02.00 PM**

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)

## **For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App. (AT)(CH)(Ins) No.243/2021	Metal'S and Metal Electric P Ltd V GOMS Electricals P Ltd	E.K. Kumaresan	
2.	Comp App. (AT)(CH)(Ins) No.244/2021	Ramanathan Bhuvaneshwari V Skylark Ithaka Buyers Welfare Association & Anr	RSA Law Consultants	

## **For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App. (AT)(CH)(Ins) No 126/2021	Indusind Bank Ltd V M/s. IVRCL Limited & anr	Ramalingam Associates	Ryan D Souza – R1 Akshit Kapur R2 P. Giridharan for Liquidator

## **For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	TA No 48/2021 (Comp App (AT) No. 192/2019)	Ennes Capital P Ltd & ors V Hyderabad Securities & Enterprises Ltd & ors	Vishal Ganda Ayandeb Mitra Anand Sengar Akanksha mathur	Swapnil Gupta Shivambika Sinha Rudrajit Ghosh Ankita Sinh – R1, 2, 3, 5-13 Y. Suryanarayana R14 Anup Jain Abhishek Baid – R18 Amol Sharma – R19

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By the order of Hon'ble Acting Chairperson

1. Notice Board

2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

(Chennai Bench)

For Assistance,

1.Dy. Registrar - **PH No. : 044-2888 0500**

**CELL : 9940225692**

2.Court Officer - **PH No. : 044-2888 0450**

**CELL : 9445892169**